

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 217 OF 2016 &**  
**APPEAL NO. 97 OF 2018 & IA NO.243 OF 2017**

**Dated : 1<sup>st</sup> August, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**APPEAL NO. 217 OF 2016**

**In the matter of:**

**Maharashtra Seamless Ltd. .... Appellant(s)**

**Vs.**

**Maharashtra Electricity Regulatory Commission &Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : M. Y. Deshmukh  
Ms. Manjeet Kirpal for R-2

Ms. Krishna Dayama for R-3

**APPEAL NO. 97 OF 2018 & IA NO.243 OF 2017**

**In the matter of: .... Appellant(s)**

**Maharashtra State Electricity Transmission Co. Ltd.**

**Vs.**

**Maharashtra Electricity Regulatory Commission .... Respondent(s)**

Counsel for the Appellant(s) : M. Y. Deshmukh  
Ms. Manjeet Kirpal

Counsel for the Respondent(s) : Mr. Anand K. Ganesan for R-2

**ORDER**

List these matters for hearing on **12.09.2019.**

**(Ravindra Kumar Verma)**  
**Technical Member**

**(Justice Manjula Chellur)**  
**Chairperson**

*mk/js*